GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 612 TO BE ANSWERED ON 18TH NOVEMBER, 2016

DISTRIBUTION OF MEDICAL COLLEGES AND SEATS

612. SHRI SHARAD TRIPATHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken cognizance of the inequitable distribution of medical colleges and the availability of undergraduate and post-graduate seats in the country;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the corrective measures taken by the Government for the solution of the problem of those States/UTs which lack medical facilities along with the details of amendments made by the Government in the existing regulations;
- (d) whether the Government has taken any steps to encourage those doctors who are willing to work in those States/UTs which lack medical facilities and assessed the extent of success achieved; and
- (e) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

- (a) to (c) The State wise details of availability medical colleges and under graduate and post graduate seats are annexed. With a view to bridging the gap in underserved areas, the Central Government is implementing three Centrally Sponsored Schemes namely;
 - i) Establishment of new medical colleges attached with district/ referral Hospitals under which 58 medical colleges are being established in underserved areas of the country.
 - ii) Upgradation of existing Government medical colleges to increase UG seats
 - iii) Strengthening/ upgradation of State Government medical colleges for increasing PG seats.

Further, any State Government/ Trust/ Society/ University/ Company can apply for establishment of a new medical college to the Central Government u/s 10 A of Indian Medical Council Act, 1956. To facilitate the setting up of new medical colleges, the minimum standard requirements for 50/100/150 intake capacity were rationalized and notified by MCI in July, 2015.

- (d) & (e) To encourage doctors working in remote and difficult areas, the Post Graduate Medical Education Regulations, 2000 provide:-
- (i) 50% reservation in Post Graduate Diploma Courses for Medical Officers in the Government service, who have served for at least three years in remote and difficult areas; and
- (ii) Incentive at the rate of 10% the marks obtained for each year in service in remote or difficult areas as upto the maximum of 30% of the marks obtained in the entrance test for admissions in Post Graduate Medical Courses.

Under NHM there is provision for incentives like hard area allowance to doctors for serving in rural and remote areas, construction of residential quarters so that doctors find it attractive to join public health facilities in such areas. The States/UTs have also been advised to have transparent policies of posting and transfer, and deploy doctors rationally to provide medical care in rural areas.

CI	State	Government		Private		Total	
SI. No.		No. of Colleges	Seats	No. of Colleges	Seats	No. of Colleges	Seats
1	Andhra Pradesh	13	2050	19	2750	32	4800
2	A & N Islands	1	100	0	0	1	100
3	Assam	6	726	0	0	6	726
4	Bihar	9	950	4	400	13	1350
5	Chandigarh	1	100	0	0	1	100
6	Chhattisgarh	6	650	3	450	9	1100
7	Delhi	6	900	2	200	8	1100
8	Goa	1	150	0	0	1	150
9	Gujarat	11	1930	14	1600	25	3530
10	Haryana	4	500	6	750	10	1250
11	Himachal Pradesh	3	300	1	150	4	450
12	Jammu & Kashmir	3	400	1	100	4	500
13	Jharkhand	3	350	0	0	3	350
14	Karnataka	18	2300	38	5945	56	8245
15	Kerala	9	1250	24	2800	33	4050
16	Madhya Pradesh	6	800	12	1800	18	2600
17	Maharashtra	22	3050	28	4070	50	7120
18	Manipur	2	200	0	0	2	200
19	Meghalaya	1	50	0	0	1	50
20	Orissa	3	650	5	600	8	1250
21	Pondicherry	1	150	7	1050	8	1200
22	Punjab	3	500	7	875	10	1375
23	Rajasthan	8	1450	8	1200	16	2650
24	Sikkim	0	0	1	100	1	100
25	Tamil Nadu	23	3015	26	3600	49	6615
26	Telangana	6	1000	18	2650	24	3650
27	Tripura	2	200	0	0	2	200
28	Uttar Pradesh	16	2049	29	4000	45	6049
29	Uttarakhand	3	350	3	450	6	800
30	West Bengal	14	2150	4	550	18	2700
31	AIIMS	7	673	0	0	7	673
32	JIPMER	1	150	0	0	1	150
	TOTAL	212	29093	260	36090	472	65183

SI. No.	State/UT	MD	MS	MCH	DM	Diploma	Total
1	Andhra Pradesh	1485	804	115	110	473	2987
2	Assam	218	118	11	9	63	419
3	Bihar	267	148	3	2	60	480
4	Chandigarh	50	23	0	0	0	73
5	Chhattisgarh	46	28	0	0	18	92
6	Delhi	598	321	81	57	147	1204
7	Goa	56	25	2	0	20	103
8	Gujarat	930	434	55	41	298	1758
9	Haryana	237	93	6	0	49	385
10	Himachal Pradesh	101	53	2	2	13	171
11	Jammu & Kashmir	165	124	10	12	69	380
12	Jharkhand	82	43	1	0	61	187
13	Karnataka	1904	867	118	113	670	3672
14	Kerala	628	278	85	100	224	1315
15	Madhya Pradesh	390	233	8	9	122	762
16	Maharashtra	1754	867	115	88	496	3320
17	Manipur	87	36	0	0	6	129
18	Meghalaya	8	0	0	0	0	8
19	Orissa	370	171	13	18	4	576
20	Pondicherry	254	125	7	2	39	427
21	Punjab	582	309	60	60	56	1067
22	Rajasthan	632	314	59	44	55	1104
23	Sikkim	18	4	0	0	0	22
24	Tamil Nadu	1173	633	168	152	563	2689
25	Tripura	19	11	0	0	0	30
26	Uttar Pradesh	864	451	62	83	213	1673
27	Uttarakhand	110	50	0	0	15	175
28	West Bengal	566	318	67	77	214	1242
		13594	6881	1048	979	3948	26450